

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 372/TT/2020

Subject : Petition for truing up of transmission tariff of 2014-19 period and determination of transmission tariff of 2019-24 period for twenty two number of assets under “Eastern Region Strengthening Scheme-III (ERSS-III)” in Eastern Region.

Date of Hearing : 28.6.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Bihar State Power (Holding) Company Ltd.
and 7 Others

Parties present : Shri S.S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Case was called out for virtual hearing.

2. Order in the instant petition was reserved on 31.8.2021. However, the order could not be issued prior to the Chairperson demitting office. Accordingly, the matter is listed for hearing today.
3. The representative of the Petitioner submitted that all the information for determination of tariff has already been furnished and the same may be considered while determining tariff.
4. After hearing the Petitioner, the Commission reserved order in the petition.

By order of the Commission

sd/-
(Rajendra Kumar Tewari)
Bench Officer

